

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 2910**

Answered on Friday the 3rd August, 2018/Shraavana 12, 1940(SAKA)

Curtailing of Electricity Bill on Street Lights

2910. SHRI SANJAY KAKA PATIL:

Will the Minister of FINANCE be pleased to state:

- (a) whether any rule has been framed by the Fourteenth Finance Commission to empower the States to curtail electricity bill on street lights installed from the funds allocated to Gram Panchayats; and
- (b) If so, the details thereof and the directions issued to the States by the Union Government in this regard?

ANSWER

MINISTER OF STATE FOR FINANCE & SHIPPING

(SHRI PON. RADHAKRISHNAN)

- (a) No Sir.
- (b) Question does not arise.
